

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD

This is the 08th day of August, 2019

ORIGINAL APPLICATION NO. 971 of 2011

HON'BLE MS. AJANTA DAYALAN, MEMBER (A)
HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)

C.P.S. Rathore, S/o Late G.S. Rathore 63 years, R/o 248/2 Awas Vikas Colony, Mainpuri.

.....Applicant.

VERSUS

1. Union of India through Director General Bharat Sanchar Nigam Limited Corporate Office, Sanchar Bhawan, New Delhi.
2. The Chief General Manager (Telecom), Bharat Sanchar Nigam Limited, U.P (West), Meerut.
3. Senior General Manager (CFA) O/o Chief General Manager Telecom Bharat Sanchar Nigam Limited, U.P (West), Meerut.
4. Telecom District Manager, Bharat Sanchar Nigam Limited, Mainpuri.

.....Respondents

Advocates for the Applicant : Shri Ashish Srivastava

Advocate for the Respondents : Shri D.S. Shukla

O R D E R

BY HON'BLE MS. AJANTA DAYALAN, MEMBER (A)

Shri Ashish Srivastava, learned counsel for the applicant and Shri D.S. Shukla, learned counsel for the respondents are present.

2. Learned counsel for the applicant wishes to withdraw the Original Application since relief has been granted to the applicant by the respondents.
3. Learned counsel for the respondents has no objection to such request.
4. In view of the above, the O.A. is dismissed as withdrawn. No costs.

(RAKESH SAGAR JAIN)
MEMBER (J)

(AJANTA DAYALAN)
MEMBER (A)

Manish/-